

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the ^{28th} August, 2025

S.O 219 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint Mr. Suhail Ahmad Malik, Executive Officer, Municipal Council, Shopian to be the Executive Magistrate, who shall exercise all the power of an Executive Magistrate within his territorial jurisdiction .

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Powr/7/2025-10

Dated :- 20-08-2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Commissioner Secretary to Government, Housing and Urban Development Department.
3. Divisional Commissioner, Jammu/ Kashmir.
4. District Magistrate, Shopian. This is with reference to letter No. No.DMS/PA/2025/3603-06 Dated:- 20.08.2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. Concerned Officer.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

Additional Secretary to Government

20.8.2025